NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 217/59//HBD/2017
NAME OF THE COMPANY	Vestal Educational Services Pvt Ltd&(04) Others
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Pvt Ltd&(04) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMAL VASTREODY	ADVOCAT	VASTREDOX VIMAL @ GMATL, COM	gsvid

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Shri. Vimal Vasi Reddy, learned counsel for the petitioner and none appears for the respondent, even though notice was served.

Post the case on 04.12.2017.

Member (Technical)

Member (Judicial)